GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1715
ANSWERED ON:07.03.2013
PMGSY IN NAXAL AFFECTED AREAS
Biswal Shri Hemanand ;Panda Shri Baijayant;Satpathy Shri Tathagata

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the steps that are being undertaken to improve road connectivity in Maoist insurgency-affected districts in the country under the Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) whether contractors are avoiding rural road projects in Naxal hit districts;
- (c) if so, the reasons therefor and measures taken to tackle the same;
- (d) whether the Government proposes to entrust local panchayats to execute it under the PMGSY;
- (e) if so, the details thereof; and
- (f) the current status of implementation of PMGSY in naxal affected districts?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

- (a) The PMGSY programme inter alia envisages connecting by way of All-weather road to all eligible unconnected habitations with a population of 250 persons and above (as per 2001 census) in the 82 Selected Tribal and Backward districts covered under Integrated Action Plan (IAP).
- (b)&(c) `Rural Roads` is a State subject and as per guidelines of Pradhan Mantri Gram Sadak Yojana (PMGSY) execution of works is the responsibility of State Governments through their implementing agencies. Keeping in view the problems faced in the Selected Tribal and Backward districts under Integrated Action Plan (IAP), as identified by the Ministry of Home Affairs/ Planning Commission, relaxation in implementation of PMGSY projects has been given such as:
- (i) Minimum tender package amount is reduced to Rs.50 lacs.
- (ii) In the tender document, the `M` value (multiplying factor) in `Bid capacity assessment formula` has been increased from `2` to `3` to increase the bid capacity of a contractor to facilitate more bids.
- (iii) The enhanced time limit upto 24 calendar months has been allowed for completion of work.
- (iv) Cost of Insurance Premium against risks such as damaging or burning of Plants & Machinery etc. of contractors can also be included in the estimates.
- (d)&(e) In line with the PMGSY guidelines, there is no proposal at present to entrust the construction work of rural road in these areas to the concerned Gram Panchayats, under the Pradhan Mantri Gram Sadak Yojana (PMGSY).
- (f) The current status (upto December, 2012) of implementation of PMGSY in IAP districts is given in Annexure.